Name of the Corporate Debtor : Sree Bajrang Infracon Pvt Ltd

Date of commencement of CIRP: 12.01.2024 List of creditors as on: 07.02.2024

(List of unsecured financial creditors belonging to any class of creditors)

(Amount in Rs.)

| | | Details | of claim | Details of claim admitted | | | | | Amount of | Amount of | Amount | Amount of | Remarks, |
|------------|------------------|-----------------|-------------------|--------------------------------|--------------------|-----------------------------|-----------------------------|--------------------------|------------|---------------------------------|-----------------|-----------------------|----------|
| | | received | | | | | | | contingent | any Mutual | of claims | claims | if any |
| SI. No. | Name of creditor | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party | % of voting share in COC | claim | dues, that may be set off | not admitted | under verification | |
| | NIL | NIL | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
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